## **Schemes for North Eastern States**

2980. SHRI HISHEY LACHUNGPA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government proposes to prepare and launch a special action plan to expedite implementation of the schemes for women and child welfare in all the North Eastern States;

(b) if so, the details in this regard and the reasons necessitating such action plan;

(c) whether the Minister has recently visited the North Eastern States to check the implementation of women and child welfare schemes in the region; and

(d) if so, the details and the outcome of the visit?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The Ministry of Women and Child Development allocates 10% of its Annual Plan Budget Estimates (BE) towards North Eastern Region (NER). The NER expenditure during 2013-14 was ₹ 1710.44 crores against the Budget estimates for NER of ₹ 2035.00 crores. Against the NER allocation of ₹ 2110.00 crores (10 % of total BE of ₹ 21,100.00 crores) for the year 2014-15, an amount of ₹ 1207.65 crores has been utilized till 16.12.2014 under NER Budget head for implementation of various schemes of the Ministry.

Funds are released on the basis of requirements projected by States in their proposals, keeping in view the norms of schemes and earlier utilization. The Ministry of Women and Child Development is not proposing any special action plan apart from urging all the States, including North Eastern States to expedite submission of financial proposals and to utilize the funds earlier released/sanctioned to them and submit the utilisation certificates.

- (c) No Sir.
- (d) Does not arise.

## School management under POCSO Act

2981. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has understood the need to amend the 'Protection of Children from Sexual Offences' (POCSO) Act and bring the school management under